

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No227
CP(IB)/140(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Narendra Patel

.....Applicant

.....Respondent

Order delivered on ..30/08/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Adv.
For the Respondent : Mr. Kunal Vaishnav, Adv.

ORDER

On 07.07.2022 Learned Counsel for the respondent sought and was granted two weeks time to file reply. Today he seeks and is granted two weeks time to file reply, as a last chance, failing which right to file reply will be closed. Rejoinder, if any, one week thereafter.

List on 19.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**